

SUPREME COURT OF INDIA

Collector of Customs, Bombay

Vs.

Maruti Udyog Ltd., Gurgaon

C.A.Nos.2-44 of 1988

(Sabyasachi Mukherjee, S.Ranganathan and K.N.Saikia JJ.)

26.04.1989

ORDER

The Text below is only a summarized version of the order pronounced

Appeal under Section 130E against Tribunal Decision. Supreme Curt after perusal of provisions of Act and facts recorded by Tribunal dismissed appeal.